

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4651
TO BE ANSWERED ON 15.12.2016

FUNDS UNDER MGNREGS

4651. SHRI DHARAMBIR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the total budget earmarked for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the budget for the year 2016-17 by the Government and the funds released to the States particularly in Haryana during the year so far;
- (b) whether a number of districts across the country including BhiwaniMahendragarh district of Haryana have not been provided funds under MGNREGS during the last few months and if so, the details thereof;
- (c) the time by which the remaining funds are likely to be provided; and
- (d) the number of persons provided employment under MGNREGS across the country including Haryana during the last one year, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): The total budgetary allocation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for the current FY 2016-17 is Rs.43,499 crore including the additional allocation of Rs.5,000 crore provided at the first supplementary stage. The Ministry has already released Rs.39,38,602 lakh (as on 09.12.2016) to the States/UTs. The amount of Rs.15008.457 lakh has been released under the MGNREGS to the Haryana State in the Financial Year 2016-17 (as on 09.12.2016).

The fund release to States/ UTs is a continuous process and Central Government is committed to make funds available as per actual basis.

(b)&(c): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven programme hence no State/UT/ districts wise allocation of fund is made. The Central funds are released to the States/UTs including Haryana on the basis of agreed to Labour Budget and taking into consideration the performance and the pace of utilization of available funds.

(d): Number of individual beneficiaries provided employment and persondays generated under MGNREGS during the last years and the current year is indicated at **Annexure**.

Annexure referred in reply to part (d) of Lok Sabha Unstarred Question No. 4651 dated 15.12.2016.

(In lakh)

Sl. No	State	No of Individual beneficiaries provided employment	Persondays generated
1	ANDHRA PRADESH	60.60	1991.68
2	ARUNACHAL PRADESH	1.88	50.46
3	ASSAM	21.73	486.38
4	BIHAR	18.39	671.01
5	CHHATTISGARH	41.17	1013.96
6	GOA	0.06	1.07
7	GUJARAT	10.00	225.45
8	HARYANA	2.60	48.48
9	HIMACHAL PRADESH	5.42	177.71
10	JAMMU AND KASHMIR	9.44	316.39
11	JHARKHAND	15.68	585.68
12	KARNATAKA	30.29	598.87
13	KERALA	16.93	741.74
14	MADHYA PRADESH	51.80	1237.53
15	MAHARASHTRA	23.96	763.50
16	MANIPUR	4.85	75.33
17	MEGHALAYA	5.00	199.71
18	MIZORAM	2.38	131.02
19	NAGALAND	5.33	212.07
20	ODISHA	31.48	894.47
21	PUNJAB	5.76	144.35
22	RAJASTHAN	60.23	2341.25
23	SIKKIM	0.81	43.84
24	TAMIL NADU	74.13	3686.75
25	TELANGANA	45.71	1417.04
26	TRIPURA	9.56	538.75
27	UTTAR PRADESH	68.55	1822.47
28	UTTARAKHAND	6.78	223.94
29	WEST BENGAL	91.58	2865.07
30	ANDAMAN & NICOBAR	0.11	2.68
31	LAKSHADWEEP	0.00	0.03
32	PUDUCHERRY	0.36	5.62
	Total	722.57	23514.28